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Title: Need to permit work site supervisor under Mahatma Gandhi National Rural Employment Guarantee Scheme to work beyond the fixed limit of 100 days work.

SHRI P.R. SENTHILNATHAN (SIVAGANGA): In Mahatma Gandhi National Rural Employment Guarantee Scheme, Work site Management is one of the most important aspects of proper execution of work.

As per the Operational Guidelines of MGNREGA Act, 2012, Para 4.1.2 specifies selection criteria, remuneration, roles and responsibilities of work site supervisor. The job of a work site supervisor involves recording attendance, taking initial measurements, motivating the unskilled workers and also ensuring drinking water etc. Hence work site supervisor is a semi-skilled worker and cannot be compared with unskilled worker.

Now, as per the new guidelines, for each work, atleast one worksite supervisor shall work upto the period of completion of work or completion of 100 days, whichever is earlier.

MNREGA workers are involved in Swachh Bharat Mission. The workers are specially trained in Solid waste management designated as Cleaning Guards. If the new set of workers are employed for 100 days, it will dilute the spirit of the programme.

Work site supervisor plays a vital role in the successful execution of the programme and could not be replaced every 100 days. It is also not possible for a new person to be trained for every 100 days. There are 2.5 lakh gram Panchayats in our county. It is not easy to find a replacement of work site supervisor for every 100 days in each and every Panchayat.

Therefore, I urge the Union Government to desist from implementing the new guidelines and allow the Worksite supervisor to work for more than 100 days without any restriction.